# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS **RAJYA SABHA UNSTARRED QUESTION NO - 1537** ANSWERED ON -12/03/2025

### **ILLEGAL BATTERY CHARGING BY E-RICKSHAWS**

# 1537. DR. LAXMIKANT BAJPAYEE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether a large number of registered and unregistered e-rickshaws illegally charge batteries through direct theft of electricity in the country, if so, whether Government proposes to set up an adequate number of charging stations and stop such illegal battery charging; and

(b) whether such e-rickshaws use substandard batteries and charge batteries illegally from live wires in public places which creates danger and leads to incidents of electric shock and death and the measures and actions proposed to be taken by the Government to check such activity?

## ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN GADKARI)

(a) & (b) No such information is available with the Government. The matter concerning energy pilferage and unauthorized electricity consumption is regulated by the respective State Government/UT administration.

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